GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1167 ANSWERED ON:12.12.2013 POWER GENERATION FROM NAPHTHA Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of POWER be pleased to state:

(a) the number of power projects cleared/sanctioned by the Government with Naphtha as feedstock during the last three years and the current year, State-wise;

(b) the total power generation in MW expected from Naphtha-based projects in the country;

(c) the average power generation cost per unit from the said projects;

(d) whether the Government proposes to import Naphtha for the purpose;

(e) if so, the details thereof, State/UT-wise; and

(f) the annual foreign exchange likely to be exhausted by the time all the projects are commissioned?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) : As per the Electricity Act, 2003, no sanction/clearance is required for setting up thermal power plants or power plants using Naphtha as feed stock.

(b) : As per record of Central Electricity Authority, the total power generation from Naphtha based projects in the country for the month of October, 2013 is Nil.

(c) to (f) : In view of (b) above does not arise.